### COMMITTEE ON PAPERS LAID ON THE TABLE (2018-2019)

**SIXTEENTH LOK SABHA** 

40

### **FOURTIETH REPORT**

(Presented on 5 February, 2019)



LOK SABHA SECRETARIAT

NEW DELHI
February 2019/ Magha, 1940(Saka)

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## <u>COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE</u> (2018-2019)

#### **Shri Chandrakant Khaire**

Chairperson

### **MEMBERS**

- 2. Shri Dushyant Chautala
- 3. Shrimati Veena Devi
- 4. Shri P.C. Gaddigoudar
- 5. Shri Laxman Giluwa
- 6. Shri Choudhury Mohan Jatua
- 7. Shrimati Mausam Noor
- 8. Shri Bheemrao B. Patil
- 9. Shri Sanjaykaka Ramchandra Patil
- 10. Shri Bishnupada Ray
- 11. Shri Uday Pratap Singh
- 12. Shri Virendra Singh
- 13. Shri P.R. Sundaram
- 14. Vacant
- 15. Vacant\*

### **SECRETARIAT**

Dr. Preeti Srivastava - Joint Secretary
 Smt. Maya Lingi Additional Director
 Shri R.K. Chaudhary - Committee Officer

\*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

#### **INTRODUCTION**

- I, Chairperson of the Committee on Papers Laid on the Table of the House (2018-19), having been authorized by the Committee to present this Report on their behalf, present this Fortieth Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the National Council of Education Research and Training (NCERT), Delhi.
- 2. In terms of the recommendations of the Committee on Papers Laid on the Table (Second Report (6th Lok Sabha), para 1.12] presented to the House on 22 December, 1977, all Statutory/Autonomous Organisations, Public Undertakings, Corporations, Joint Ventures, Societies, etc., which are financed out of funds drawn from the Consolidated Funds of India, after being voted by the Parliament, in the form of shares, subsidies, grants-in-aid, etc., either wholly or partly should lay their Annual Reports/Audit Reports (both English and Hindi versions).

The Committee have, in their First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, emphasized that the Autonomous Organizations should lay their Annual Report, Audited Accounts and Review Statement within nine months of the close of the respective Accounting Year.

- 3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the National Council of Education Research and Training and took oral evidence of the representatives of the Ministry of Human Resource Development at their sitting held on 5<sup>th</sup> July, 2018.
- 4. The Committee considered and adopted this Report at their sitting held on 4<sup>th</sup> February, 2019.
- 5. The Committee wish to express their thanks to the officers of the Ministry of Human Resource Development for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.
- 6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi February, 2019 Magha, 1940(Saka) Chandrakant B. Khaire
Chairperson
Committee on Papers Laid on the Table

#### Report

### Delay in laying of the Annual Reports and Audited Accounts of the National Council of Educational Research and Training (NCERT), Delhi.

The National Council of Educational Research and Training (NCERT), an apex national body works on the entire gamut of school education viz., research in school education, innovative pre-service and in-service teacher training programmes, development of instructional materials for students, teachers and practitioners and extension activities for strengthening the State Level education Organizations like SCERTs, DIETs, etc. in mainstreaming their educational endeavour. It formally began its work on September 1, 1961. The Council was set up by the Government to assistant and advise the Central and State Governments on policies and programmes for qualitative improvement in school education. NCERT is a non-profitable organization. Grant-in-aid is provided by the Ministry of Human Resource Development on quarterly basis to meet out the expenditure incurred every year since inception. The status of funds released to NCERT for the last 4 years is given in **Annexure - I.** 

- 2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to laid on the Table of the House within nine months of the closure of Accounting Year.
- 3. As per the Rule 70(iv) and Rules 71 of the Rules of NCERT also the Annual Accounts and the Annual Report of the Council are required to be laid on the Table of the Parliament within nine months of the close of the accounting year of the Council. However the Ministry of Human Resource Development has not laid the Annual Reports and Audited Account of NCERT for the years 2013-2014, 2014-2015, 2015-2016 and 2016-2017 within stipulate time.
- 4. The scrutiny by the Committee on Papers Laid on the Table reveals that the Annual Reports and Audited Accounts of NCERT, Delhi were laid on the Table of the House with delays ranging from 2  $^{1/2}$  months to 11  $^{1/2}$  months. The date of laying and extent of delay in laying of Annual Reports and Audited Accounts of the NCERT have been given in **Annexure-II**.
- 5. The Ministry in their written reply have stated that due to certain administrative constraints, the Annual Report and Audited Accounts for the years 2013-2014, 2014-2015 and 2015-16 were delayed by more than 2  $^{1/2}$  months, 4 months, 11  $^{1/2}$  months respectively.

- 6. The chronological sequence, as submitted by the Ministry, in respect of finalization of Annual Reports and Audited Accounts of the NCERT for the years 2013-2014 to 2016-2017 are given at **Annexure-III**.
- 7. Regarding identification of stages of delays occurred during all these years and the Council propose to curtail delays in future, Ministry in their written reply have stated as under: -

"Despite the Ministry's regularly impresses upon the NCERT for timely completion of the entire process and laying their Annual Report and Annual Accounts on the Table of the Parliament within nine months of the closure of the relevant financial year, the Council has not been able to adhere to the time limit stipulated for submission of the approved and authenticated Annual Accounts to C&AG. The NCERT has also not been able to convene the meeting of their Executive Committee and General Council timely". The Ministry would follow up the matter more vigorously with NCERT in future so that such delays do not recur".

8. About the status of computerization of Accounts to facilitate speedy and timely compilation of Accounts, the Ministry in their written replies have submitted as under: -

"The process of accounting has been computerized in NCERT and accounts are compiled through computerized method".

9. As regards streamlining the process of time schedule giving target dates for completion of work at each stage regarding finalisation of Annual Report and Annual Audited Accounts, the Ministry in their written note have submitted as under:-

SI. No.	Task	Date by which task be completed	
1.	Compilation and completion of Annual Accounts	By 31 <sup>st</sup> May	
	Accounts		
2.	Approval of Annual Accounts by FC/BOG	Before 15 <sup>th</sup> June	
3.	Submission of Annual Accounts to Audit	Before 1 <sup>st</sup> July	
4.	Completion of Audit by AG/CAG and Certificate from Audit	By 31 <sup>st</sup> October	
5.	Approval of documents by FC/BOG	By 15 <sup>th</sup> November	
6.	Dispatch of Annual Accounts to Ministry of HRD	3 <sup>rd</sup> Week of November	
7.	Completion of formalities in MHRD Bureau/Division	By 30 <sup>th</sup> November	

8.	Laying of Audited Annual Accounts &	During December
	Annual Report in Parliament	

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- 10. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of NCERT for the years 2013-2014 to 2015-2016 and took evidence of the representatives of the Ministry of Human Resource Development on the issue on 5<sup>th</sup> July, 2018.
- 11. Elaborating further the reasons for delay in laying of the Annual Reports and Audited Accounts of the NCERT, the Secretary of the Ministry during the evidence explained before the Committee as under:

"There is continuous delay in laying of the documents of the NCERT since the year 2013-14. The Annual Reports and Audited Accounts of the NCERT for the years 2013-2014; 2014-2015 and 2015-2016 were laid on the Table of the House with delay of more than 2 <sup>1/2</sup> months, 4 months, 11 <sup>1/2</sup> months respectively. The Annual Report and Audited Accounts of NCERT for the year 2016-2017 have also been received by them on 11<sup>th</sup> April, 2018 and the same would be laid on the Table of the House During current Session of Parliament (Monsoon Session, 2018). He further stated that the Secretary of the Ministry had convened a special meeting wherein the issue of delay in laying of the documents of NCERT was analysed in detail and it was found that the main reasons for delay was convening the meeting of the Finance Committee, Executive Committee and General Body. He assured that efforts would be made to convene the meeting in time, if convening the meeting of the Competent Authorities were not possible, efforts will be made to approve the documents by circulation".

12. The Committee subsequently noted that the Annual Report and Audited Account for the year 2016-17 were laid on the Table of the House on 06.08.2018 (i.e. with a delay of more than 7 months. The Annual Report and Audited Account for the year 2017-18 have not been laid on the Table of the House yet.

### **Observations/Recommendations**

- The Committee note that the Ministry of Human Resource 13 Development and National Council of Education Research and Training (NCERT) have not adhered to the provisions of Rule 70(iv) and Rules 71 of NCERT, which provide for laying of the Annual Report and Audited Accounts of NCERT on the Table of the House within nine months of the close of the accounting year. Thus similar recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying of these documents on the Table of the House within nine months from the closure of the accounting year have also not been complied with. The Committee are disappointed to note that the Ministry of Human Resource Development did not adhere to the stipulated time frame in respect of these documents of NCERT for years 2013-2014, 2014-2015, 2015-2016 and 2016-2017 which were laid with delays ranging from 2  $^{1/2}$  to 11  $^{1/2}$  months. The Committee also note that the documents for the year 2017-2018 which were required to be laid on the Table of the House by 31st December, 2018 are yet to be laid.
- 14. While examining the reasons from delays of 2 <sup>1/2</sup> months to 11 <sup>1/2</sup> months in laying of the documents of the NCERT, the Committee note that undue delay had occurred in convening the meeting of the Finance Committee, Executive Committee and General Body. The Committee expressed its concern over these delays.
- 15. Thus the Ministry of Human Resource Development has apparently not been able to put in place an effective monitoring mechanism to ensure laying of document of NCERT on the Table of both the Houses of

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Parliament within the stipulated time. The Ministry must make all out efforts to ensure that henceforth these documents are laid within stipulated time. The Committee shall be informed of the compliance of these directions as also measures taken by the Ministry to avoid delays in future.

16. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NCERT could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

New Delhi February, 2019 Magha, 1940(Saka) Chandrakant B. Khaire
Chairperson
Committee on Papers Laid on the Table

### Annexure – I vide para 01 of the Report

Statement showing the funds released to the National Council of Educational Research and Training for the years 2014-15 to 2017-18

(Rs. in crore)

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Year	Schemes	BE	RE	Opening	GIA	Total funds
				Balance	Released	available
2014-15	Non-Plan	239.72	206.37	60.93	145.44	206.37
	Plan	20.00	17.66	2.78	14.88	17.66
Tot	tal	259.72	224.03	63.71	160.32	224.03
2015-16	Non-Plan	235.00	212.28	23.07	189.21	212.28
	Plan	25.00	22.31	2.14	20.17	22.31
Total		260.00	234.59	25.21	209.38	234.59
2016-17	Non-Plan	214.50	215.07	1.07	214.00	215.05
	Plan	15.00	14.43	1.82	12.61	14.43
Total		229.50	229.50	2.89	226.61	229.50
2017-18	Revenue	230.00	288.71	6.12	288.71	294.84

### Annexure - II vide para 04 of the Report

Statement showing the date of laying of the documents on the Table of the House along with delay period for the years 2014-15 to 2016-17.

S. No.	Year	Date of laying of the documents on the Table of the House	
1.	2013-2014	18.03.2015	2 Months 17 days
2.	2014-2015	09.05.2016	4 Months 8 days
3.	2015-2016	18.12.2017	11 Months 17 Days
4.	2016-2017	06.08.2018	7 Months 5 days
5.	2017-2018	Not yet laid	-

### **Annexure-III**

### vide para 06 of the Report

# The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the National Council of Educational Research and Training (NCERT) for the year 2013-14 to 2016-17.

SI. No	Task	2013-14	2014-15	2015-16	2016-17
1.	The date of appointment of the auditors for auditing the Accounts .	28.10.2014	30.09.2015	06.07.2016	30.06.2017
	Time taken in Appointment after closure of F/Y	7 months	6 months	4 months	3 months
2.	The date of commencement of Audit	03.11.2014	26.10.2015	04.11.2016	23.08.2017
3	The date of Completion of Annual Accounts of the NCERT	09.12.2014	08.12.2015	01.12.2016	20.09.2017
	Time taken by Audit Authority for Audit	•	44 days	28 days	29 days
4.	The date of submission of draft Annual Audited Report to MHRD.	26.12.2014	07.01.2016	23.12.2016	31.10.2017
5.	Date of Approval of Draft Annual Report by MHRD.	09.01.2015	25.01.2016	28.12.2016	16.11.2017
6.	Time taken for approval Date of submission of final Annual Report to MHRD.	13 days 03.02.2015	18 days 12.04.2016	5 days 27.06.2017	16 days NA
	Time taken after finalization of Annual Report	2 months 24 days	3 months 27 days	7 months 25 days	
7.	Date of laying of the Annual Report, Audited Accounts etc.	18.03.2015	09.05.2016	18.12.2017	06.08.2018
	Extent of delay	2 months 18 days	4 months 8 days	11 months 17 days	7 Months 5 days

### THE EXTRACTS OF THE MINUTES OF SITTING OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2017-2018) HELD ON 05 JULY, 2018

The Committee sat on Thursday, 05 July, 2018 from 11:00 hrs to 13:05 hrs. in Committee Room 'D', Parliament House Annexe, New Delhi.

### **PRESENT**

Shri Chandrakant Khaire - Chairperson

#### **MEMBERS**

- 2. Shri Dushyant Chautala
- 3. Shri P.C. Gaddigoudar
- 4. Shri Laxman Giluwa
- 5. Shri Manohar Untwal

#### **SECRETARIAT**

1. Shri R.C. Tiwari - Joint Secretary

2. Smt. Rita Jailkhani - Director

3. Smt. Maya Lingi - Additional Director

# REPRESENTATIVES OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)

1. Smt. Rina Ray Secretary

2. Shri Sanjay Kumar Joint Secretary

### REPRESENTATIVES OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT), DELHI

Prof. Hrushikesh Senapaty Director
 Major Harsh Kumar Secretary

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2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

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- Thereafter, the matter for delay in laying of the Annual Report and Audited Accounts of the NCERT was taken up for consideration. The representative of the Ministry submitted before the Committee that there is continuous delay in laying of the documents of the NCERT since the year 2013-2014. The Annual Reports and Audited Accounts of the NCERT for the years 2013-2014, 2014-2015 and 2015-2016 were laid on the Table of the House with delay of 3-4 months, 5-6 months and 12 months respectively. The Annual Report and Audited Accounts of NCERT for the year 2016-2017 have also been received by them on 11 April, 2018 and the same would be laid on the Table of the House during current Session of Parliament, 2018. The representative assured the Committee that the documents of NCERT for the year 2017-2018 would be laid within stipulated time i.e. 31 December, 2018. He apprised the Committee that the Secretary of the Ministry had convened a special meeting wherein the issue of delay in laying of the documents of NCERT was analysed in detail and it had been found that the main reason for delay was convening the meeting of the Finance Committee, Executive Committee and General Body. It was apprised to the Committee that efforts would be made to convened the meeting in time. If convening the meeting of the Competent Authorities would not possible, efforts will be made to approve the documents by circulation.
- 13. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and NCERT for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

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The Committee then adjourned.